

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 45/M09 HELD ON 18.02.2009 UNDER CHAIRMANSHIP OF
DR. SHYAM AGARWAL, ADGFT**

Meeting No. **45/87-NC7/2008** of **NORMS COMMITTEE (NC-7)** dealing with **'Plastic & Rubber Products'** was held on **18.02.2009** under Chairmanship of Dr. Shyam Agarwal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Akash Taneja, Joint DGFT
- 2) Shri Ishwar Singh, Deputy DGFT and Convener
- 3) Shri A.K. Aggarwal, Jt. Industrial Advisor, D/o C&PC
- 4) Shri Shaish Kumar, Industrial Advisor, DIPP
- 5) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **44/AM09 held on 11.02.2009**.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

8	Case No.:60/26/87-ALC1/2007		Party Name:NOUVEAW EXPORTS PVT. LTD.		Meet No/Date:45/87-ALC1/2008 18.02.2009		Status:Approved						
	HQ File :01/87/050/00399/AM08/		RLA File :03/95/040/00647/AM08/		Lic.No/Date:0310444615 28.09.2007		Defer Date:						
	Application: Request is for adhoc norms for following:												
SLNo.		ITCHS Code		EXPORT ITEM		Qty		UOM		FOB/FOR (Rs.)		FOB (in Currency of realisation)	
1		39100010		62/0- POLYMETHYL HYDROGEN SILOXANE		18000.000		K.G		2970000.00		54000.00 EURO	

				Total	2,970,000.00	54,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39100010	METHYL HYDROGEN OLIGOMERIC MIXTURE. (MH-DISTILLATE)	25200.000	K.G	2217600.00	40320.00 EURO
2	39100010	METHYL HYDROGEN DICHLOROSILANE.	6840.000	K.G	451440.00	8208.00 EURO
				Total	2,669,040.00	48,528.00

Decision: With D/o C&PC OM No. 46011/09/2008-PC.II dated 17.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polymethyl Hydrogen Siloxane	1 MT	MH-Distillate	1.65 MT

Case No.:61/26/87-ALC1/2007	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved
HQ File :01/87/050/00400/AM08/	RLA File :03/95/040/00643/AM08/	Lic.No/Date:0310444627 28.09.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39100010	62/0- POLYMETHYL HYDROGEN SILOXANE.	18000.000	K.G	2970000.00	54000.00 EURO
				Total	2,970,000.00	54,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39100010	METHYLHYDROGEN OLIGOMERIC MIXTURE. (MH - DISTILLATE)	25200.000	K.G	2217600.00	40320.00 EURO
2	39100010	METHYLHYDROGEN DICHLOROSILANE.	6840.000	K.G	451440.00	8208.00 EURO
				Total	2,669,040.00	48,528.00

Decision: With D/o C&PC OM No. 46011/09/2008-PC.II dated 17.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polymethyl Hydrogen Siloxane	1 MT	MH-Distillate	1.65 MT

12	Case No.: 33/3/87-ALC1/2008	Party Name:PIX TRANSMISSIONS LTD.,	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status: Approved			
	HQ File :01/87/050/00037/AM09/	RLA File :03/95/040/00692/AM08/	Lic.No/Date:0310450347 15.11.2007	Defer Date:			
Application: Request is for adhoc norms for following:							
	Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
	1	40092200	620- REINFORCED STEEL WIRE BRAIDED RUBBER HOSE FITTED WITH NON-ALLOY STEEL FLANGES/COUPLINGS CONTAINING MINIMUM 35% RELEVANT SYNTHETIC RUBBER IN RUBBER COMPOUND (HYDRAULIC HOSE) (OIL RESISTANT HOSE) NT. WT. OF STEEL WIRE:5100 KGS. NT. WT. OF RUBBER COMPOUND:5100 KGS., NT. WT. OF NON-ALLOY STEEL FLANGES/COUPLINGS:1800 KGS.	12000.000	K.G	1558000.00	38000.00 US\$
					Total	1,558,000.00	38,000.00
	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
	1	72179099	HOSE REINFORCEMENT STEEL WIRE (BRASS PLATED) 0.10mm TO 0.56mm THICKNESS	5355.000	K.G	395199.00	9639.00 US\$
	2	40024900	SYNTHETIC RUBBER ===== POLYCHLOROPRENE RUBBER	26.418	K.G	6174.00	150.58 US\$
	3	40024900	NBR	943.500	K.G	106380.00	2594.63 US\$
	4	40021990	SBR	917.082	K.G	69561.00	1696.60 US\$
	5	28030010	CARBON BLACK [N-220, N-330, N-550, N-660, N-774, N-990]	2397.000	K.G	152329.00	3715.35 US\$
	6	38122090	PLASTICISER	280.500	K.G	20126.00	490.88 US\$
	7	38123010	RUBBER CHEMICALS SUCH AS ANTIOXIDANTS (76.500 KGS), ACCELERATORS, BONDING AGENTS, RETARDERS.	153.000	K.G	20851.00	508.54 US\$
	8	25070029	CHINA CLAY	535.500	K.G	2196.00	53.55 US\$
	9	72139990	NON-ALLOY STEEL-BARS/RODS/PLATES/BILLETS/BLOOMS	2970.000	K.G	145530.00	3549.51 US\$
					Total	918,346.00	22,398.64
Decision: Jt. DGFT, Mumbai, vide their letter dated 06.01.2009 has informed that the subject advance authorisation has been issued on repeat basis against adhoc norms fixed file No. 03/95/40/356/AM08 vide meeting No. 23/08 dated 19.9.2007 (Hqrs. F.No. 01/83/50/914/AM08/DES-IV. Hence, the Committee decided to close the case.							

18	Case No.: 8/8/87-ALC1/2008	Party Name:IMPERIAL WATER PROOFING INDUSTRIES PVT.LTD.	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status: Approved			
	HQ File :01/87/050/00119/AM09/	RLA File :03/94/040/01058/AM08/	Lic.No/Date:0310458797 23.01.2008	Defer Date:			
	Application: Request is for adhoc norms for following:						
	Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
	1	40029990	62/0- SYNTHETIC RUBBER NITRILE RUBBER (NBR) AND PVC BASED RUBBER COMPOUNDED SHEETS (NBR MIN. 60.00 %)	500000.000	K.G	43050000.00	1050000.00 US\$
					Total	43,050,000.00	1,050,000.00
	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
	1	40025900	ACRYLO NITRILE BUTADIENE RUBBER (NBR).	303000.000	K.G	31057500.00	757500.00 US\$
	2	29173920	DI OCTYL PHTHALATE (DOP)	63750.000	K.G	4443375.00	108375.00 US\$
					Total	35,500,875.00	865,875.00
Decision: With D/o C&PC OM No. 46011/14/2005-PC.II dated 16.01.2009, following adhoc norms are approved :							
	EXPORT ITEM		QTY	IMPORT ITEM		QTY	
	Nitrile Rubber (NBR) and PVC Based Rubber Compounded Sheets (NBR MIN 60%)		1 kg	1. Acrylo Nitrile Butadiene Rubber (NBR)		0.6060 kg	
				2. Di Octyl Phthalate (DOP)		0.1275 kg	

21	Case No.: 53/8/87-ALC1/2008	Party Name:TIME MAUSER INDUSTRIES PVT. LTD.	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status: Approved			
	HQ File :01/87/050/00164/AM09/	RLA File :03/95/040/01593/AM07/	Lic.No/Date:0310463083 28.02.2008	Defer Date:			
	Application: Request is for adhoc norms for following:						
	Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

1	39251000	63/0- ARTICLES FOR THE CONVEYANCE OR PACKING OF GOODS OF PLASTICS:IBC CONTAINER OF 1000 LTR CAPACITY WITH STEEL PALLET	400.000	Number	3030640.00	68800.00 US\$
					Total	3,030,640.00
						68,800.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE GRANULES	8820.000	K.G	555660.00	12348.00 US\$
2	39235090	DISCHARGE VALVE	400.000	Number	144000.00	3200.00 US\$
3	39235010	PROTECTION CORNER(SET OF 4)	400.000	Number	52200.00	1160.00 US\$
4	73029090	STEEL PALLET	400.000	Number	828000.00	18400.00 US\$
					Total	1,579,860.00
						35,108.00

Decision: With D/o C&PC OM No. 46011/36/2007-PC.II dated 11.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Intermediate Bulk Container of 1000 litres capacity with Steel Pallet	1 No.	1. HDPE Granules (For Inner Container)	1.05 kg/kg contained in the export product
		2. Relevant Discharge Valve (Butterfly Type)	1 No. (Net to Net)
		3. Relevant HDPE Injection Corner (Weight 250gm+/-1No.)	4 No. (Net to Net)
		4. Relevant Steel Pallet (Weight 17.2 kg+/-1%)	1 No. (Net to Net)

23	Case No.:36/8/87-ALC1/2008	Party Name:TIME MAUSER INDUSTRIES PVT. LTD.	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved
	HQ File :01/87/050/00147/AM09/	RLA File :03/95/040/00351/AM08/	Lic.No/Date:0310465175 14.03.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39251000	63/0- ARTICLE FOR THE CONVEYANCE OR PACKING OF GOODS OF PLASTICS : IBC (TC-1000) WITH STEEL PALLET	500.000	Number	3250000.00	80147.97 US\$

Total 3,250,000.00 80,147.97

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39235090	DISCHARGE VALVE 0.25KG	500.000	Number	164200.00	4000.00 US\$
2	39235010	PROTECTION CORNER (SET OF 4) 0.25 KG X 4=1KG	500.000	Number	59523.00	1450.00 US\$
3	39012000	HDPE GRANULES 22.05 KGS FOR 1 IBC CONTAINER BOROUGH FB 1460	11025.000	K.G	633607.00	15435.00 US\$
4	73029090	STEEL PALLET 17.2KG CRCA SHEET WITH 20 MICRONS ZINC COATING (GI SHEET)	500.000	Number	882575.00	21500.00 US\$
				Total	1,739,905.00	42,385.00

Decision: With D/o C&PC OM No. 46011/36/2007-PC.II dated 11.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Intermediate Bulk Container of 1000 litres capacity with Steel Pallet	1 No.	1. HDPE Granules (For Inner Container)	1.05 kg/kg contained in the export product
		2. Relevant Discharge Valve (Butterfly Type)	1 No. (Net to Net)
		3. Relevant HDPE Injection Corner (Weight 250gm+/-1No.)	4 No. (Net to Net)
		4. Relevant Steel Pallet (Weight 17.2 kg+/-1%)	1 No. (Net to Net)

24	Case No.:24/8/87-ALC1/2008	Party Name:MICROSPHERES (INDIA)	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved
	HQ File :01/87/050/00135/AM09/	RLA File :03/95/040/01257/AM08/	Lic.No/Date:0310467214 03.04.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	62/0- EXPANCEL 461DET 40 d25 COPOLYMER OF ACRYLONITRILE	4200.000	K.G	3423500.00	83500.00 US\$
2	39069090	62/0- EXPANCEL 920 DET 40 d25 COPOLYMER OF ACRYLONITRILE	1680.000	K.G	1394000.00	34000.00 US\$

				Total	4,817,500.00	117,500.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39069090	EXPANCEL 461 DUT 40 FLEXIBLE IBC 450 kg COPOLYMER OF ACRYLONITRILE 2 FLEXIBLE IBC A 450 kgs NET.	4500.000	K.G	3099600.00	75600.00 US\$
2	39069090	EXPANCEL 920 DUT 40 FLEXIBLE IBC 450kg COPOLYMER OF ACRYLONITRILE 2 FLEXIBLE IBC A 450 kgs NET.	1800.000	K.G	1230000.00	30000.00 US\$
3	48191010	CARDBOARD BOX WITH POLYBAG INSIDE PACKING MATERIAL	400.000	Number	184000.00	4487.00 US\$
				Total	4,513,600.00	110,087.00

Decision: With D/o C&PC OM No. 46011/86/2005-PC.II dated 11.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Expancel 461 DET 40 d25 – Copolymer of Acrylonitrile	1 kg	Expancel 461 DUT 40 – Copolymer of Acrylonitrile	1.05 kg
Expancel 920 DET 40 d25 – Copolymer of Acrylonitrile	1 kg	Expancel 920 DUT 40 – Copolymer of Acrylonitrile	1.05 kg

27	Case No.:10/10/87-ALC1/2008	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved
	HQ File :01/87/050/00188/AM09/	RLA File :11/24/040/00066/AM08/	Lic.No/Date:1110017328 05.06.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39232900	63/0- P.P.WOVEN JUMBO BAGS MILKY WHITE NEOCON BRAND	250000.000	K.G	21532500.00	550000.00 US\$
				Total	21,532,500.00	550,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	P.P.GRANULES	232925.000	K.G	14795396.00	372680.00 US\$
2	39011010	L.L.D.P.E. GRANULES	20625.000	K.G	1391981.00	35062.50 US\$
3	38122090	ADDITIVE MASTER BATCH : U.V.STABILIZER	8250.000	K.G	1080833.00	27225.00 US\$

4	39013000	ETHYLE VINYL ACETATE (E.V.A.)	4950.000	K.G	648500.00	16335.00 US\$
5	32061900	ADDITIVE COLOURED MASTER BATCH	8250.000	K.G	1654001.00	41662.50 US\$
6	39021000	P.P.GRANULES FOR PACKING MATERIAL	13125.000	K.G	833700.00	21000.00 US\$
Total					20,404,411.00	513,965.00

Decision: With D/o C&PC OM No. 46011/119/2007-PC.II dated 16.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Jumbo Bags (Milky White Neocon Brand)	1 MT	1. PP Granules	0.9317 MT
		2. LLDPE Granules	0.0825 MT
		3. Additive Master Batch UV Stabilizer	0.0330 MT
		4. Ethyl Vinyl Acetate	0.0198 MT
		5. Additive Colour Master Batch	0.0330 MT

28	Case No.:12/10/87-ALC1/2008	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved
	HQ File :01/87/050/00190/AM09/	RLA File :11/24/040/00068/AM08/	Lic.No/Date:1110017330 05.06.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39232900	63/0- P.P.WOVEN JUMBO BAGS MILKY WHITE NEOCON BRAND	250000.000	K.G	21532500.00	550000.00 US\$
Total					21,532,500.00	550,000.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	P.P.GRANULES	232925.000	K.G	14795396.00	372680.00 US\$
2	39011010	L.L.D.P.E. GRANULES	20625.000	K.G	1391981.00	35062.50 US\$
3	38122090	ADDITIVE MASTER BATCH : U.V.STABILIZER	8250.000	K.G	1080833.00	27225.00 US\$
4	39013000	ETHYLE VINYL ACETATE (E.V.A.)	4950.000	K.G	648500.00	16335.00 US\$
5	32061900	ADDITIVE COLOURED MASTER BATCH	8250.000	K.G	1654001.00	41662.50 US\$
6	39021000	P.P.GRANULES FOR PACKING MATERIAL	13125.000	K.G	833700.00	21000.00 US\$

Total	20,404,411.00	513,965.00
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Decision: With D/o C&PC OM No. 46011/119/2007-PC.II dated 16.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Jumbo Bags (Milky White Neocon Brand)	1 MT	1. PP Granules	0.9317 MT
		2. LLDPE Granules	0.0825 MT
		3. Additive Master Batch UV Stabilizer	0.0330 MT
		4. Ethyl Vinyl Acetate	0.0198 MT
		5. Additive Colour Master Batch	0.0330 MT

30	Case No.:8/10/87-ALC1/2008	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved
	HQ File :01/87/050/00186/AM09/	RLA File :05/24/040/00090/AM09/	Lic.No/Date:0510221652 05.06.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39122029	62/0- INDUSTRIAL NITROCELLULOSE CONTAINING ACETYL TRI BUTYLE CITRATE (ATBC)	516.000	M.T	83691846.00	2081887.00 US\$
				Total	83,691,846.00	2,081,887.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29181590	ACETYL TRI BUTYL CITRATE	103.200	M.T	10732800.00	26698.00 US\$
				Total	10,732,800.00	26,698.00

Decision: With D/o C&PC OM No. 46011/31/2008-PC.II dated 11.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Industrial Nitrocellulose containing 20+/-1% Acetyl Tri Butyl Citrate	1 MT	Acetyl Tri Butyl Citrate	0.200 MT

Case No.:9/10/87-ALC1/2008	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved
HQ File :01/87/050/00187/AM09/	RLA File :11/24/040/00065/AM08/	Lic.No/Date:1110017327 05.06.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39232900	63/0- P.P.WOVEN JUMBO BAGS MILKY WHITE NEOCON BRAND	250000.000	K.G	21532500.00	550000.00 US\$
				Total	21,532,500.00	550,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	P.P.GRANULES	232925.000	K.G	14795396.00	372680.00 US\$
2	39011010	LLDPE GRANULES	20625.000	K.G	1391981.00	35062.50 US\$
3	38122090	ADDITIVE MASTER BATCH : U.V.STABILIZER	8250.000	K.G	1080833.00	27225.00 US\$
4	39013000	ETHYL VINYL ACETATE	4950.000	K.G	648500.00	16335.00 US\$
5	32061900	ADDITIVE COLOURED MASTER BATCH	8250.000	K.G	1654001.00	41662.50 US\$
6	39021000	P.P.GRANULES FOR PACKING MATERIAL	13125.000	K.G	833700.00	21000.00 US\$
				Total	20,404,411.00	513,965.00

Decision: With D/o C&PC OM No. 46011/119/2007-PC.II dated 16.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Jumbo Bags (Milky White Neocon Brand)	1 MT	1. PP Granules	0.9317 MT
		2. LLDPE Granules	0.0825 MT
		3. Additive Master Batch UV Stabilizer	0.0330 MT
		4. Ethyl Vinyl Acetate	0.0198 MT
		5. Additive Colour Master Batch	0.0330 MT

32	Case No.:15/20/87-ALC1/2008	Party Name:TIME MAUSER INDUSTRIES PVT. LTD.	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved
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HQ File :01/87/050/00368/AM09/

RLA File :03/95/040/00199/AM08/

Lic.No/Date: 0310473532

Defer Date:

Dated:06.06.2008

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39251000	63/0- ARTICLES FOR THE CONVEYANCE OR PACKING OF GOODS OF PLASTIC: IBC 1000 LTR CAPACITY WITH PLASTIC PALLET	126.000	Number	1295229.60	31248.00 US\$
				Total	1,295,229.60	31,248.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39235090	DISCHARGE VALVE	126.000	Number	42336.00	1008.00 US\$
2	39235010	PROTECTION CORNER(SET OF 4)	126.000	Number	10584.00	252.00 US\$
3	39231000	PLASTIC PALLET	126.000	Number	169344.00	4032.00 US\$
4	39012000	HDPE GRANULES	2778.300	K.G	163364.04	3889.62 US\$
				Total	385,628.04	9,181.62

Decision: With D/o C&PC OM No. 46011/36/2007-PC.II dated 11.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Intermediate Bulk Container of 1000 litres capacity with Plastic Pallet	1 No.	1. HDPE Granules (For Inner Container)	1.05 kg/kg contained in the export product
		2. Relevant Discharge Valve (Butterfly Type)	1 No. (Net to Net)
		3. Relevant HDPE Protection Corner (Weight 250gm+/-1No.)	4 No. (Net to Net)
		4. Relevant Plastic Pallet (Weight 16.5 kg+/-1%/No.)	1 No. (Net to Net)

33	Case No.:16/20/87-ALC1/2008	Party Name:TIME MAUSER INDUSTRIES PVT. LTD.	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved
	HQ File :01/87/050/00369/AM09/	RLA File :03/95/040/00352/AM08/	Lic.No/Date:0310473536 06.06.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39251000	63/0- ARTICLES FOR THE CONVEYANCE OR PACKING OF GOODS OF PLASTIC:IBC 1000 LTR CAPACITY WITH PLASTIC PALLET	1000.000	Number	7750000.00	191122.00 US\$
				Total	7,750,000.00	191,122.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE GRANULES	22050.000	K.G	1267214.00	30870.00 US\$
2	39235090	DISCHARGE VALVE	1000.000	Number	328400.00	8000.00 US\$
3	39235010	PROTECTION CORNER (SET OF 4)	1000.000	Number	119045.00	2900.00 US\$
4	39231000	PLASTIC PALLET	1000.000	Number	1313600.00	32000.00 US\$
				Total	3,028,259.00	73,770.00

Decision: With D/o C&PC OM No. 46011/36/2007-PC.II dated 11.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Intermediate Bulk Container of 1000 litres capacity with Plastic Pallet	1 No.	1. HDPE Granules (For Inner Container)	1.05 kg/kg contained in the export product
		2. Relevant Discharge Valve (Butterfly Type)	1 No. (Net to Net)
		3. Relevant HDPE Protection Corner (Weight 250gm+/-1No.)	4 No. (Net to Net)
		4. Relevant Plastic Pallet (Weight 16.5 kg+/-1%/No.)	1 No. (Net to Net)

34	Case No.:17/20/87-ALC1/2008	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved
	HQ File :01/87/050/00370/AM09/	RLA File :03/95/040/00210/AM09/	Lic.No/Date:0310473400 06.06.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39021000	63/0- HDPE BAGS	400.000	M.T	25506035.00	600142.00 US\$
				Total	25,506,035.00	600,142.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE GRANULES	400.000	M.T	23800000.00	560000.00 US\$
2	32064990	MASTER BATCH	20.000	M.T	1453500.00	34200.00 US\$
				Total	25,253,500.00	594,200.00

Decision: With D/o C&PC OM No. 46011/64/2006-PC.II dated 11.01.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Bags	1 MT	1. HDPE Granules	1.00 MT
		2. Relevant Polyethylene Master Batch	0.05 MT

37	Case No.:16/23/87-ALC1/2008	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date: 45/87-ALC1/2008 18.02.2009	Status: Approved
	HQ File :01/87/050/00420/AM09/	RLA File :03/95/040/00197/AM09/	Lic.No/Date: 0310477440 04.07.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39059100	63/0- VAM-VEOVA COPOLYMER EMULSION (SOLID CONTENT 50% +/- 1%)	192000.000	K.G	8786880.00	216960.00 US\$
				Total	8,786,880.00	216,960.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29161200	VINYL ACETATE MONOMER	73708.800	K.G	4119584.83	101718.14 US\$
2	28334000	VEOVA 10 MONOMER	20428.800	K.G	1447891.20	35750.40 US\$
3	29161200	HYDROXY ETHYL CELLULOSE	1785.600	K.G	379663.20	9374.40 US\$
4	29041090	SODIUM VINYL SULPHONATE	518.400	K.G	41990.40	1036.80 US\$
5	39012000	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	7140.000	K.G	503155.80	12423.60 US\$
				Total	6,492,285.43	160,303.34

Decision: With D/o C&PC OM No. 46011/10/2005-PC.II dated 17.10.2005, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vam-Veova Copolymer Emulsion (Solid Content 50 +/- 1%)	1 kg	1. Vinyl Acetate Monomer	0.3839 kg
		2. Veova 10 Monomer (Vinyl Ester of Versatic Acid 10)	0.1064 kg
		3. Hydroxy Ethyl Cellulose	0.0093 kg
		4. Sodium Vinyl Sulphonate	0.0027 kg

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Case No.:13/23/87-ALC1/2008	Party Name:TRESTAR ELEKTRONIKS	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved
HQ File :01/87/050/00417/AM09/	RLA File :05/24/040/00107/AM09/	Lic.No/Date:0510223847 15.07.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39209944	61/0- PTFE TAPE TAPE	5200.000	K.G	3896100.00	96200.00 US\$
				Total	3,896,100.00	96,200.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39046100	PTFE RESIN POWDER	6000.000	K.G	1944000.00	48000.00 US\$
				Total	1,944,000.00	48,000.00

Decision: With D/o C&PC OM No. 46011/85/2008-PC.II dated 13.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PTFE Tape (Width 7.5mm to 13.5mm)	1 kg	PTFE Resin Powder	1.10 kg

41	Case No.:8/15/87-ALC1/2008	Party Name:BLUEBELL POLYMERS PRIVATE LTD.	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved
	HQ File :01/87/050/00310/AM09/	RLA File :08/24/040/00074/AM09/	Lic.No/Date:0810073362 17.07.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39073010	62/0- MEDIUM MOLECULAR WEIGHT EPOXY RESIN 75% SOLUTION IN XYLENE (BLUMER 1450 XX).	32.000	M.T	4924800.00	114000.00 US\$
				Total	4,924,800.00	114,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39073010	EPOXY RESIN / EPOXIDE RESIN THIS LICENCE IS ISSUED UNDER PARA 4.7.1 OF H.B. ON REPEATBASIS AS PER DECISION OF M.N.18/83-ALC1/2007 DATED 8.8.2007.	18.880	M.T	2854656.00	66080.00 US\$
				Total	2,854,656.00	66,080.00

Decision: With D/o C&PC OM No. 46011/32/2007-PC.II dated 17.04.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Medium Molecular Weight Epoxy Resin 75% Solution in Xylene (Blumer 1450 XX)	1 MT	Epoxy Resin / Epoxide Resin	0.59 MT

49	Case No.:8/21/87-ALC1/2008	Party Name:GUARNIFLON INDIA PVT.LTD.	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved
	HQ File :01/87/050/00390/AM09/	RLA File :03/94/040/00368/AM09/	Lic.No/Date:0310483587 25.08.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39209941	63/0- Poly Tetra Fluoro Ethylene Products Skived Sheets, Tapes & Films, Moulded Billets & Sheets and Extruded Rods & Tubes	196.000	M.T	67752720.00	1613160.00 US\$
				Total	67,752,720.00	1,613,160.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39046100	Poly Tetra Fluoro Ethylene (PTFE) Powder/Resin Raw Material	200.000	M.T	50400000.00	1200000.00 US\$
				Total	50,400,000.00	1,200,000.00

Decision: With D/o C&PC OM No. 46011/51/2008-PC.II dated 18.07.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Tetra Fluoroethylene (PTFE) Skived Sheets/Films/Tapes, Extruded Rods/Tubes	1 kg	Relevant Poly Tetra Fluoroethylene (PTFE) Powder/Resin	1.02 MT

55	Case No.: 7/24/87-ALC1/2008	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status: Approved
	HQ File :01/87/050/00433/AM09/	RLA File :34/24/040/00111/AM09/	Lic.No/Date:3410022306 16.09.2008	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- LONG OIL SOYA ALKYD RESIN 70%	122000.000	K.G	7509050.22	171635.43 US\$
				Total	7,509,050.22	171,635.43

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38231119	SOYA FATTY ACID	45298.600	K.G	2491423.00	56946.81 US\$
2	29054200	GLYCERINE OR PENTAERTHRITOL	19520.000	K.G	878400.00	20077.71 US\$
3	29173500	PHTHALIC ANHYDRIDE	24412.200	K.G	1660029.60	37943.53 US\$
4	29024400	MIX XYLENE	2562.000	K.G	166530.00	3806.40 US\$
5	27101990	SOLVENT OIL { (a) White Spirit (b) OCS CUT (c) MTO (d) SLOP OIL	37210.000	K.G	1562820.00	35721.60 US\$
6	29171400	MALEIC ANHYDRIDE	790.560	K.G	67197.60	1535.95 US\$
				Total	6,826,400.20	156,032.00

Decision: With D/o C&PC OM No. 46011/88/2008-PC.II dated 17.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Long Oil Soya Alkyd Resin 70%	1 kg	1. Soya Fatty Acid	0.371 kg
		2. Glycerin	0.160 kg
		3. Phthalic Anhydride	0.200 kg
		4. Mix Xylene	0.021 kg

5. Solvent Oil	0.305 kg
6. Maleic Anhydride	0.006 kg

60	Case No.: 10/25/87-ALC1/2008	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved
	HQ File : 01/87/050/00448/AM09	RLA File : 34/24/040/00113/AM09/	Lic.No/Date: 3410022378 Dated:24.09.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- LONG OIL SOYA ALKYD RESIN 70%	122000.000	K.G	7509050.22	171635.43 US\$
				Total	7,509,050.22	171,635.43
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38231119	SOYA FATTY ACID	45298.600	K.G	2491423.00	56946.81 US\$
2	29054200	GLYCERINE OR PENTAERTHRITOL	19520.000	K.G	878400.00	20077.71 US\$
3	29173500	PHTHALIC ANHYDRIDE	24412.200	K.G	1660029.60	37943.53 US\$
4	29024400	MIX XYLENE	2562.000	K.G	166530.00	3806.40 US\$
5	27101990	SOLVENT OIL { (a) White Spirit (b) OCS CUT (c) MTO (d) SLOP OIL	37210.000	K.G	1562820.00	35721.60 US\$
6	29171400	MALEIC ANHYDRIDE	790.560	K.G	67197.60	1535.95 US\$
				Total	6,826,400.20	156,032.00

Decision: With D/o C&PC OM No. 46011/88/2008-PC.II dated 17.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Long Oil Soya Alkyd Resin 70%	1 kg	1. Soya Fatty Acid	0.371 kg
		2. Glycerin	0.160 kg
		3. Phthalic Anhydride	0.200 kg
		4. Mix Xylene	0.021 kg
		5. Solvent Oil	0.305 kg
		6. Maleic Anhydride	0.006 kg

Case No.:4/28/87-ALC1/2008	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved			
HQ File :01/87/050/00474/AM09/	RLA File :03/95/040/00628/AM09/	Lic.No/Date:0310490050 13.10.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39191000	62/0- 51975 DS PET Film Tape Size : 100 mm width x 50 mtrs length 1152 Rolls 5760 SQM	5760.000	Sq. meter	2121600.00	32640.00 EURO
				Total	2,121,600.00	32,640.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39199090	51975 DS PET Film Tape Size: 1240 mm width x 50 mtrs length 96 Rolls 5952 SQM	5952.000	Sq. meter	1326000.00	20400.00 EURO
				Total	1,326,000.00	20,400.00
Decision: With D/o C&PC OM No. 46011/33/2006-PC.II dated 17.03.2008, following adhoc norms are approved :						
EXPORT ITEM		QTY	IMPORT ITEM		QTY	
Adhesive Coated Polyester Tape (Type 51965)		1 Sq. Mtr.	Relevant Adhesive Coated Polyester Tape in Jumbo Rolls		1.01 Sq. Mtr.	

Case No.:5/28/87-ALC1/2008	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved			
HQ File :01/87/050/00475/AM09/	RLA File :34/24/040/00127/AM09/	Lic.No/Date:3410022517 14.10.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- LONG OIL SOYA ALKYD RESIN 70%	122000.000	K.G	7509050.22	171635.43 US\$

				Total	7,509,050.22	171,635.43
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38231119	SOYA FATTY ACID	45298.600	K.G	2491423.00	56946.81 US\$
2	29054200	GLYCERINE OR PENTAERTHRITOL	19520.000	K.G	878400.00	20077.71 US\$
3	29173500	PHTHALIC ANHYDRIDE	24412.200	K.G	1660029.60	37943.53 US\$
4	29024400	MIX XYLENE	2562.000	K.G	166530.00	3806.40 US\$
5	27101990	SOLVENT OIL { (a) White Spirit (b) OCS CUT (c) MTO (d) SLOP OIL	37210.000	K.G	1562820.00	35721.60 US\$
6	29171400	MALEIC ANHYDRIDE	790.560	K.G	67197.60	1535.95 US\$
				Total	6,826,400.20	156,032.00

Decision: With D/o C&PC OM No. 46011/88/2008-PC.II dated 17.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Long Oil Soya Alkyd Resin 70%	1 kg	1. Soya Fatty Acid	0.371 kg
		2. Glycerin	0.160 kg
		3. Phthalic Anhydride	0.200 kg
		4. Mix Xylene	0.021 kg
		5. Solvent Oil	0.305 kg
		6. Maleic Anhydride	0.006 kg

65	Case No.:9/28/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved
	HQ File :01/87/050/00479/AM09/	RLA File :02/24/040/00174/AM09/	Lic.No/Date:0210118507 15.10.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39021000	63/0- PP granules (Polypropylene granules)	385.000	M.T	29991500.00	641529.41 US\$
				Total	29,991,500.00	641,529.41
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	27101190	Naphtha	490.110	M.T	19475547.00	416589.25

						US\$
2	38151900	Catalyst ZN GF2A-1H /Lynx 1010 HA/ Donor-C/ Donor- D/TEAL/ ZN111-4/ZNM1/ ZN118	160.160	K.G	2021620.00	43243.20 US\$
3	28112200	Additives ATMER 63/ Crodamide ER/PEPQ/ Syloblock 45H/Calcium Stearate/ Glycol Mono Stearate/ Nalco-39M/Sodium BENZOATE/GMS 40/ Hyperform HPN	962.500	K.G	157489.00	3368.75 US\$
4	38123090	Anti- oxidants DHT 4A/Irganox 1010/Irganox 1076/ Irgafos 168/DSTDP/ Irganox1330	661.050	K.G	169971.00	3635.75 US\$
				Total	21,824,627.00	466,836.95

Decision: With D/o C&PC OM No. 46011/260/2004-PC.II dated 9/12.3.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene (Homopolymer)/Granules	1 MT	1. Naphtha	1.273 MT
		2. Catalyst (ZN GF2A-1H/ Lynx 1010 HA/ Donor-C/ Donor-D/ TEAL/ ZN 111-4/ ZNM1/ZN 118)	0.416 kg
		3. Anti-oxidants (DHT 4A/ Irganox 1010/ Irganox 1076/ Irgafos 168/ DSTDP/ Irganox 1330)	1.717 kg
		4. Additives (ATMER 63/ Crodamide ER/ PEPQ/ Syloblock 45 H/ Calcium Stearate/ Glycol Mono Stearate/ Nalco-39M/ Sodium BENZOATE/ GMS 40/ Hyperform HPN)	2.500 kg

69	Case No.:11/29/87-ALC1/2008	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date:45/87-ALC1/2008 18.02.2009	Status:Approved													
	HQ File :01/87/050/00492/AM09/	RLA File :07/24/040/00402/AM09/	Lic.No/Date:0710060559 22.10.2008	Defer Date:													
	Application: Request is for adhoc norms for following: <table border="1"> <thead> <tr> <th>Sl.No.</th> <th>ITCHS Code</th> <th>EXPORT ITEM</th> <th>Qty</th> <th>UOM</th> <th>FOB/FOR (Rs.)</th> <th>FOB (in Currency of realisation)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>39031990</td> <td>63/0- PS-CARRIER TAPE: 32.1x0.35 1.06-1.10</td> <td></td> <td></td> <td></td> <td></td> </tr> </tbody> </table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39031990	63/0- PS-CARRIER TAPE: 32.1x0.35 1.06-1.10			
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)											
1	39031990	63/0- PS-CARRIER TAPE: 32.1x0.35 1.06-1.10															